

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 235
CP-05/ND/2024

IN THE MATTER OF:

Falck India Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: Sec. 66 (1) Comp. Act.

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 21.05.2024.

Sd/-
(COURT OFFICER)